

**Overbridge near Dungar College,
Bikaner**

*1101. **Shri Karni Singhji:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 180 on the 12th August, 1958 and state:

(a) whether any reply has since been received from the Government of Rajasthan regarding the construction of an overbridge near Dungar College, Bikaner;

(b) if so, the nature thereof; and

(c) the action taken in the matter?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) and (c). The State Government have suggested an alternative proposal for diverting the railway line which is to be examined.

Repair Materials for Rolling Stock

*1102. { **Shri S. M. Banerjee:**
Shri Tangamani:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in Eastern Railway serious difficulties are being experienced in regard to adequate supply of repair material for rolling stock; and

(b) if so, what steps the Government propose to take in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) Does not arise.

स्वदेशी चिकित्सा प्रणाली

*११०३. **श्री फणि गोपाल सेन ।**

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत धन्वन्तरि जयंती समारोह के अवसर पर देश में अनेक जगहों पर पास किये गये

सैकड़ों संकल्प सरकार को प्राप्त हुये हैं जिनमें जनता के स्वास्थ्य के हित में और आयुर्वेद को प्रोत्साहन देने के हेतु आयुर्वेदिक औषधियों पर प्रतिबन्ध हटाने की मांग की गई है ; और

(ख) यदि हां, तो सरकार ने इस विषय में क्या निर्णय किया है ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) जी हां । कुछ संकल्प प्राप्त हुये हैं ।

(ख) आयुर्वेदिक दवाओं पर कोई प्रतिबन्ध नहीं है, अतएव यह प्रश्न नहीं उठता ।

Sale of Atta in Delhi

Shri Jagdish Awasthi:

Shri Yadav:

Shri Arjun Singh

Bhadoria:

Shri Jadhav:

*1104. { **Shri Manay:**

Shri P. R. Patel:

Shri Fatehsinh Ghodasar:

Shri Tridib Kumar

Chaudhuri:

Shri Tangamani:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the atta now sold in the open market in Delhi at reduced rates at about Rs. 16 per maund is inferior in quality to the one that was sold previously at Rs. 20 per maund;

(b) whether the Government are aware that as a result of the inferior quality of atta now sold in Delhi markets, people have been compelled to purchase the old better quality at the same old rate, i.e., Rs. 20 a maund; and

(c) if so, what steps Government propose to take in the matter?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The atta now being sold in Delhi in retail at 2 seers 8½ chataks to a rupee or about Rs. 15-13-0 per maund is produced from imported wheat of fairly

good quality supplied to the roller flour mills and is quite wholesome. The sale of this atta has afforded much needed relief to the population in the lower income group. The more fastidious section of the population with special preference for indigenous wheat and with a higher purchasing power is, however, purchasing atta made out of indigenous wheat which too is available in the market.

(c) Does not arise.

Poisonous Chemicals

*1106. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any work has been or is being done to determine the toxicity or hazard to people consequent on the large scale use of poisonous insecticides, weedicides, fungicides, pesticides and other agricultural chemicals;

(b) whether Government of India are keeping track of such work done in countries like U.K. and U.S.A.; and

(c) if so, how?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir. Some work has been done to determine the toxic residues of pesticides (insecticides and fungicides) on some fruits, vegetables and tea. Before allowing the import of a new pesticide into the country, its toxicity and the way it may affect public health is considered.

(b) and (c). Yes, Sir. It is done in the manner indicated below:

(i) through various reports and publications received from foreign government departments and scientific institutions;

(ii) by direct contact and discussions with scientific institutions and scientists of foreign countries; and

(iii) through the literature supplied by the manufacturers of pesticides.

Silt Deposits in Bombay Port

*1107. **Shri Jadhav:** Will the Minister of Transport and Communications be pleased to state:

(a) what is the present position of the silt deposits in the Port of Bombay;

(b) what steps are being taken to remove the silt;

(c) the approximate expenditure that will have to be incurred for the same; and

(d) where the silt will be deposited after removal?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the Table of the Sabha.

STATEMENT

(a) There has been a progressive siltation in main harbour channel of Bombay Port. The depths in the channel at present are less by about 5 to 6 feet than those shown on the Admiralty Chart of 1921, and the depths now available in certain portions are 27 feet below chart datum.

(b) The Bombay Port Trust propose to undertake a large scale programme of dredging to improve the depths in the harbour channel to facilitate entry by dee-drafted vessels.

(c) About Rs. 8 crores.

(d) An area three miles west of Malabar Point has been tentatively selected as a suitable dumping ground for the silt deposits, but a final decision will be taken after the results of the proposed radio-active tracer experiments are available.

Nagarjuna Sagar Project

*1107-A. { **Shri D. V. Rao:**
 { **Shri Ramam:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh have